Ministry of External Affairs  
(East Asia Division)  

OFFICE MEMORANDUM

No. E/122/1/2017-KMY  
Date: 22 February 2018

SUBJECT: LIAISON OFFICERS FOR KAILASH MANASAROVAR YATRA-2018.

The Ministry of External Affairs (MEA), Government of India, will be organising the Kailash Manasarovar Yatra (KMY) during June to September 2018. The Yatra is a pilgrimage to Mount Kailash and Lake Manasarovar in the Tibet Autonomous Region of the People’s Republic of China. Detailed information about the Yatra, duration, itinerary for each batch is available on the website [https://kmy.gov.in](https://kmy.gov.in)

2. There is a practice of appointing a Liaison Officer (LO) accompanying each batch of pilgrims by this Ministry. The official would be on Government duty and will liaise with Indian, and Chinese authorities on behalf of the pilgrims in all respects, including communication, medical requirements, air-evacuation in case of emergency etc. The LO is also responsible for ensuring the well-being and safety of the group. Instructions regarding duties and responsibilities will be communicated to the selected official who will be assigned a batch. The LO is expected to do the Yatra with the assigned batch only. The official would manage a diverse group of persons from different linguistic, regional and professional backgrounds. Experience of high altitude trekking/first aid would be preferable. Vaishno Devi and Amarnath Yatras will not count as experience in this regard.

3. While preference is given to officers who are applying for the first time, from this year, the Ministry of External Affairs has decided to consider applications from officers who have earlier served as LO also. However, the decision will be made on the basis of actual requirement and subject to availability of slots. Officers wishing to apply specifically mention the year during which they have served as LO and also clearly indicate the route (Lipulekh/Nathu La) on which they had undertaken the Yatra.

4. The Kailash Manasarovar Yatra is arduous and involves trekking at high altitudes of up to 19,500 feet, under inhospitable conditions. Therefore, applicant must be physically fit and healthy, and should not suffer from any medical condition like high-blood pressure, diabetes, asthma, heart disease, epilepsy etc.

5. Each Liaison Officer is required to submit a report on the Yatra within seven days of return from the Yatra. It will also be the responsibility of the Liaison Officer to ensure delivery of Yatra Completion Certificates from the Ministry to the Yatris on completion of the Yatra.

6. Applications are invited from serving officials equivalent to the rank of Under Secretary and above in Ministries/Departments of the Government of India, State Governments, etc. Interested officials may register online at the website [https://kmy.gov.in](https://kmy.gov.in) before last date mentioned on the website. All admissible expenditure on travel, board and lodging of the Liaison Officer as given in the table “Fees & Expenditure of Liaison Officer”, would be borne by the concerned Department. No amount is payable to MEA, or reimbursed by MEA to the applicant/selected LO.

7. Print out of the signed application must be forwarded in original with requisite verification/approval mentioned in para 7 by the Competent Authority in the respective Ministry/Department before last date, and only by post:

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Sd/-  
Liaison Officer
Under Secretary (EA)
Ministry of External Affairs
Room 270-A, South Block,
New Delhi - 110011. Tel: 23012847

8. The competent authority forwarding the application for Liaison Officer must certify the following:
   a) Name and details of the applicant is correct and complete as per record.
   b) Applicant is equivalent in rank to Under Secretary or above in Govt. of India.
   c) Administrative approval has been accorded by Head of Office/cadre controlling authority for this duty.
   d) The official will be available for duty any time during the period June to September.
   e) Inability to perform this duty for any reason will be conveyed in writing in advance to MEA.
   f) Admissible expenditure for the duty as LO will be borne by the department forwarding the application.
   g) Financial sanction would be issued after confirmation of selection by MEA for this duty.
   h) TA claim of the official will be settled on the basis of Yatra Completion Certificate issued by MEA.

9. The forwarding letter of the competent authority must also contain the name, complete office address, office telephone, fax number, official email id etc. of the administrative head/cadre controlling authority in the respective Department for facilitating correspondence. Applications forwarded without the above certification, or details of competent authority will be treated as incomplete and would not be considered for the selection process.

10. Selection of applicant as Liaison Officer will be confirmed only after medical tests conducted at designated hospital in Delhi, and interview in MEA. Schedule for the medical tests and interview would be communicated to the email id of the applicant as given in the application. Applicant must ensure that the coordinates are accurately filled in during on-line registration.

11. The Indian Mountaineering Foundation has recognised the Kailash Mansarovar Yatra as a trekking expedition and may involve high risk to the person or property caused by any natural calamity or due to any other reason. The Government of India shall not be responsible for any loss or damage to the person or property of the Liaison Officer, except as admissible under the Government of India rules. Therefore, the official selected as Liaison Officer will be required to submit an Indemnity Bond before proceeding for the Yatra, in the prescribed format, on a non-judicial stamp-paper of the value prescribed by the State Government concerned, and attested by first class Magistrate or Notary Public.

Shafiu Rabhi
Under Secretary (East Asia)
Tel: 011-23012847, Fax: 011-23015025

To:
1. Officers of the rank of Under Secretary and above in the Ministry of External Affairs, New Delhi.
2. Joint Secretaries (Administration/Personnel) in Ministries / Departments of the Government of India, with a request to circulate this in the respective Ministries/Departments.
3. All Joint Secretaries (Administration/Personnel) in State Governments with a request to circulate this appropriately.
4. All Resident Commissioners of State Governments in Delhi.
Ministry of External Affairs  
(East Asia Division)  

OFFICE MEMORANDUM

No. E/122/1/2017-KMY  
Dated, New Delhi, the 6th March 2018

SUBJECT: LIAISON OFFICERS FOR KAILASH MANASAROVAR YATRA-2018.

This has reference to our Circular OM of even number dated 22 February 2018, seeking application from eligible officers for acting as Liaison Officers during the Kailash Manasarovar Yatra 2018.

2. Attention is drawn to para 3 of the circular OM. The relevant para is reproduced below:

"While preference is given to officers who are applying for the first time, from this year, the Ministry of External Affairs has decided to consider applications from officers who have earlier served as LO also. However, the decision will be made on the basis of actual requirement and subject to availability of slots. Officers wishing to apply may specifically mention the year during which they have served as LO and also clearly indicate the route (Lipulekh/Nathu La) on which they had undertaken the Yatra."

3. In view of the above, Officers who have performed the duty of LO in the past may apply again. Their application would be considered by the Ministry of External Affairs, subject to the terms and conditions laid down in our Circular OM of even number dated 22 February 2018.

4. The contents of this OM may be brought to the attention of all concerned.

(Dr. Amit Telang)  
Director (East Asia)  
Tel: 011-23012536, Fax: 011-23016514

To:

1. Officers of the rank of Under Secretary and above in the Ministry of External Affairs, New Delhi.

2. Joint Secretaries (Administration/Personnel) in Ministries / Departments of the Government of India, with a request to circulate this in the respective Ministries/Departments.

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